

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 607
IB-290/ND/2023
IA/2158/2024 (New IA)

IN THE MATTER OF:
M/s. Shiven Metals

...PETITIONER

Vs

M/s. UM Autocomp Private Limited

...RESPONDENT

Section
U/s 9 of IBC, 2016

Order delivered on 06.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :

For the Respondent/Corporate Debtor :Adv Rajiv Singh with Adv Uma
Bansal

ORDER

None appeared on behalf of the Operational Creditor at the time of hearing of the matter. In the interest of justice, list the matter on **14.06.2024.**

IA/2158/2024

This is an application filed by the Corporate Debtor under Section 60(5) of IBC, seeking dismissal of the company petition.

Heard the Ld. Counsel on behalf of the Applicant. Issue notice to the Respondents/Operational Creditor for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **14.06.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)